

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **13.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/1135/2019 IN CP/1279/IB/2019

NAME OF PETITIONER : Radhakrishnan Dharmarajan RP  
(Flora Footware Pvt Ltd)

NAME OF RESPONDENT : Office Of Assistant Provident fund commissioner &  
Recovery officer vellore & 1 ors

SECTION : Sec 35(1) (n) of IBC

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/354/2021 IN CP/1279/IB/2018  
NAME OF PETITIONER : D. Arasalingam  
NAME OF RESPONDENT : Flora Footwear Pvt. Ltd.  
SECTION : Sec 60(5) of IBC 2016

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**ORDER**

The Petitioner is represented by Ld. Counsel Mr. T. Ravichandran, who has appeared based on the change of Vakalath filed, the Respondent -1 is represented by Ld. Counsel Mr. K. Panneer Selvam and the Respondent -2 / State Bank of India (SBI) is represented by Ld. Counsel Mr. Ganesh Arnala through video conferencing mode in MA/1135/2019 IN CP/1279/IB/2019.

The Petitioner is represented by Ld. Counsel Mr. T. Ravichandran and the Respondent is represented by Ld. Counsel Mr. Ganesh Arnala through video conferencing mode in IA/354/2021 IN CP/1279/IB/2018.

Ld. Counsel for the Petitioner represents that the Application has been filed by the RP against the claim submitted by the Respondents.

The Ld. Counsel for the Petitioner submits that the principal amount together with interest has been paid to the PF Authorities. However, the Respondents have claimed damages for the delayed payment, against which, an Application has been filed with PF Authorities for its consideration.

Also, the Respondents responded that it is pending for Adjudication regarding the claim of damages by the Respondents.

The Petitioner is permitted to file additional affidavits narrating sequence of events before this Tribunal.

List this matter on **26.08.2021** for hearing and disposal.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

NS

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)